

**NATIONAL GREEN TRIBUNAL, CENTRAL BENCH**  
**SUCHANA BHAWAN, III<sup>rd</sup>FLOOR, ARERA HILLS**  
**CAUSE LIST OF COURT NO. 1**

Date: 10<sup>th</sup> October, 2017

Time : 10.30 A.M.

HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER

HON'BLE DR. SATYAWAN SINGH GARBYAL EXPERT MEMBER

S.No	Case No	Parties	Counsel for parties	Remarks
<b>FOR HEARING</b>				
1.	Original Application No. 159/2014(CZ)	Rashid Noor Khan Vs. State of M.P. & 8 Ors.	Mr. Sambhav Sogani, Adv. Mr. I.B. Shashtri, Adv. R-7 Mr. Deepesh Joshi, Adv. Mr. Rohit Sharma, Adv. R-8&9 Ms. Parul Bhadoria, Adv. Mr. Om Shankar Shrivastava, Adv. Mr. Sachin K. Verma, Adv.	
2.	Original Application No. 16/2013(CZ) (M.A.No.802/15) (M.A.No.803/15)	Tribunal at its own Motion (Delomite Mining, Mandla) Vs. MOEF & Ors.	Mr. Om S Shrivastava Adv. R-1 Mr. Sachin K. Verma, Adv. for R-2,3,4,6 Ms. Parul Bhadoria, Adv. Mr. Deepesh Shukla, Adv. R-8 Mr. Qasim Ali Adv. Mr. Shambhav Sogani, Adv. Mr. Rohit Sohagura, Adv. Mr. Sanjeev Mishra, Adv.	<u>For Compliance</u>
<b>FOR ADMISSION</b>				
3.	Original Application No. 95/2017(CZ) (M.A.No.392/17)	Shiv Lal Salvi & Ors. Vs Union of India & 5 Ors.	Mr. Saurabh Sharma, Adv.	
<b>FOR HEARING</b>				
4.	Original Application No. 73/2017 (CZ)	Shailesh Pandey Vs. MoEf & 5 Ors.	Mr. Anand Mohan Tiwari, Adv. Mr. Harshvardhan Singh Rathore, Adv. Mr. Siddharth Singh Chauhan, Adv.	
5.	Original Application No. 78/2017(CZ)	Raghuvir Saini Vs State of Rajasthan & 4 Ors.	Mr. Dharamveer Sharma, Adv.	
6.	Original Application No. 47/2016(THC) (W.P.No. 10202/12) (Raj.)	Bharat Kumar Jain & Anr. Vs. Union of India & 6 Ors.	Mr. O.P. Mehata, Adv. Mr. Sandeep Singh, Adv. Dr. A.A. Bhansali, Adv. Mr. Arpit, Adv. Mr. S.D. Vyash, Adv. Dr. Nupur Bhati, Adv.	
7.	Original Application No. 41/2016(CZ) (M.A.No.249/17)	Thakur Sanjay Singh Vs. M/s. Roopmati Hotel Pvt. Ltd. & 7 Ors.	Mr. Ajay Gupta, Adv. Mr. Ravikant Patidar, Adv. Mr. Anurag Maheshwari, Adv. Mr. Atul Shrivastava, Adv. Mr. Sachin K. Verma, Adv. Ms. Gunjan Chowksy, Adv. Mr. Shantanu Saxena, Adv.	

8.	Appeal No. 08/2016(CZ)	Afsar Khan (Road Construction, Shahdol) Vs. State of Madhya Pradesh & 3 Ors.	Mr. Joseph Thomas, Adv. Mr. Alok Shrivastava, Adv. Ms. Parul Bhadoria, Adv. for Ms. Gunjan Chowksey, Adv. Mr. Sachin K. Verma, Adv.	
9.	Original Application No. 88/2016(CZ) <b>(M.A.No.380/17)</b> <b>(M.A.No.445/17)</b>	Santosh Bharti, Journalist Vs. State of M.P. & 3 Ors.	Mr. S.R. Waghmare, Adv. Mr. Tejaswa Rai, Adv. Mr. Sachin K. Verma, Adv.	
10.	Original Application No. 98/2016(CZ)	Santosh Bharti Vs. State of M.P. & Anr.	Mr. Santosh Bharti applicant in person Mr. Ankur Pastor, Adv. Mr. Tejaswa Rai, Adv. Mr. S.R. Waghmare, Adv.	
11.	Original Application No. 66/2015(CZ) with O.A. No.337/2014(CZ) <b>(M.A.No.121/17)</b>	Rizwan Pathan & Ors. Vs District Collector Sehor & 3 Ors. Vinod kumar kori Vs. State of M.P. & Ors.	Mr. Rizwan Pathan, Applicant in Person. Mr. Rohit Sharma, Adv. Ms. Parul Bhadoria, Adv. Mr. Sachin K. Verma, adv.	
12.	Original Application No. 90/2017(CZ) <b>(M.A.No.373/17)</b> <b>(M.A.No.388/17)</b> <b>(M.A.No.387/17)</b>	Tikam Vs. State of Rajasthan & Ors.	Mr. Sandeep Singh Shekhawat, Adv. Mr. Ayush Dev Bajpai, Adv. Ms. Ritu Pathak, Adv.	
13.	Original Application No. 120/2016(CZ)	Navin Verma Vs. State of Rajasthan & Ors.	Mr. Navin Verma, Applicant in person Mr. Sandeep Singh, Adv.	
<b>FOR COMPLIANCE</b>				
14.	Original Application No. 124/2016(CZ)	Tulsi Ram Meena Vs. State of Rajasthan & 4 Ors.	Mr. Shrey Raj Saxena, Adv. Mr. Sandeep Singh, Adv.	
15.	Original Application No. 127/2013(THC) <b>(M.A.No.343/17)</b>	Santosh Mittal Vs. State of Rajasthan & 7 Ors.	Capt. Karan Singh Bhati, Adv. Mr. Sandeep Singh, Adv. (RSPCB) Mr. Sachin K. Verma, Adv. Mr. Rohit Sharma, Adv. (HSPCB) Mr. Yogesh Bhatnagar, Adv. Mr. Vijendra Sharma, Adv. Mr. Prashant Stapak, Adv.	
16.	Original Application No. 128/2013(THC)	Rajesh Kumar Saini Vs. State of Rajasthan & 8 Ors.	Mr. Ajay Gupta, Adv. for R-9 Mr. Sandeep Singh, Adv. for RPCB Mr. Dharmendra Singh, Adv. Mr. Sachin K Verma, Adv.	
17.	Original Application No. 128/2015(THC)	Shri Surendra Nath Bhargava Vs. State of Rajasthan & Ors.	Mr. Mumal Rajy, Adv. Mr. Ajay Gupta, Adv. Mr. R.K. Gupta, Adv. Mr. Rohit Sharma, Adv. Mr. Yogesh Bhatnagar, Adv.	

Date: 10<sup>th</sup> October, 2017

Time : 3.00 PM

HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER

HON'BLE DR. SATYAWAN SINGH GARBYAL EXPERT MEMBER

S.No	Case No	Parties	Counsel for parties	Remarks
<b>FOR HEARING</b>				
18.	Original Application No. 64/2016(CZ) <b>(M.A.No.38/17)</b> <b>(M.A.No.116/17)</b> <b>(M.A.No.393/17)</b>	Mahendra Singh Borawat & 3 Ors. <i>(Wind Energy, Plant)</i> Vs. State of Rajasthan & 4 Ors.	Dr. M.S.Kachhawa, Adv. Ms. Shikha Gupta, Adv. Mr. Sandeep Singh, Adv. Mr. Om Shankar Shrivastava, Adv. Mr. Vivek Choudhary, Adv.	
19.	Original Application No. 63/2016(CZ)	Mahendra Singh Borawat & 3 Ors. Vs. Union of India & 4 Ors.	Dr. M.S.Kachhawa, Adv. Ms. Shikha Gupta, Adv. Mr. Sandeep Singh, Adv. Mr. Om Shankar Shrivastava, Adv.	

**Note :** Cases pertaining to year 2013 & 2014 would be heard finally and shall not be adjourned.

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